

Shailesh Chandra Ojha**Resolution Professional of
Multicity Hospitalities LLP**

IBBI Reg No. IBBI/IPA-001/IP- P-02859/2023-2024/14382

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21.04.2025

List of Creditors

The figure of claims received, verified and admitted on provisional basis by Insolvency Professional on 16.04.2025

Claimant Type	Name of the Claimant	Claim Amount (As per the Form)	Claim Verified	% age of Total Claim
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/s Indo Spirits	8,96,81,976 /-	8,96,81,976 /-	99.64%
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/S Delhi Liquors	Rs. 5,25,370 /-.	3,27,080/-	0.36%
Total		9,02,07,346	9,00,09,056	100 %

**Shailesh Chandra Ojha****Interim Resolution Professional of
Multicity Hospitalities LLP**

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AFA valid upto 30.06.2025